

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Additional Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 614/Admin.(Services)/2021 Dated: Allahabad: December 23, 2021

Subject: Regarding Nominations for 05 days Refresher Training Programme comprising of 02 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 01 Day Mediation Training for Referral Judges Training and 02 Days Training on Civil and Criminal Matters for Civil Judges (JD) of 2018 Batch at JTRI, Lucknow.

Sir,

With reference to your letter no. CIS & Referral Judges Trg./2021/1758 dated 17.12.2021, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of 05 days Refresher Training Programme comprising of 02 days Advance Training on CIS 3.1 for Civil Judges clubbed with 01 Day Mediation Training for Referral Judges Training and 02 days training on Civil and Criminal Matters for Civil Judges (J.D.) of 2018 Batch, scheduled to be held from **10.01.2022 to 14.01.2022** at JTRI, Lucknow and to nominate the officers whose names are mentioned in the enclosed lists-'A' for participation in the same.

I am to inform you further that the Hon'ble Court has also been pleased to nominate the Master Trainers whose names are mentioned in the enclosed list-'B', to impart training on CIS 3.1 at JTRI, Lucknow on the dates mentioned against their names.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

Encl.: As above

sd/-
I/c Joint Registrar (J) (Services)

No. 614(i)/Admin. (Services)/2021 Dated: Allahabad: December 23, 2021

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the concerned District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.
3. The Joint Registrar (J) (Computer), High Court, Allahabad.
4. **Sri Prashant Bilgaiyan**, Law Officer, UP Information Commission, Lucknow.
5. **Sri Sarfaraj Ahmad**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Varanasi, **Sri Lalit Singh**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Kanpur Nagar and **Sushri Preeti Bhasker**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Jhansi, with the request to attend the aforementioned training programme at JTRI, Lucknow.

Encl: As above

sd/-
Assistant Registrar (Services)

List- "A"

05 Days Refresher Training comprising of 2 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 1 Day Mediation Training for Referral Judges Training and 02 Days Training on Civil and Criminal Matters at JTRI, Lucknow from 10.01.2022 to 14.01.2022

SL. NO	ID	NAME OF OFFICERS (SRI/SUSHRI/SMT.)	DESIGNATION	PLASE OF POSTING
1.	3689	HARSHITA	Civil Judge (Junior Div.)	Hamirpur
2.	3690	TUSHAR JAISWAL	Civil Judge (Junior Div.)	Jalaun at Orai
3.	3691	ASHUTOSH SINGH	Civil Judge (Junior Div.)	Ramabai Nagar
4.	3692	VAISHALI SINGH	Civil Judge (Junior Div.)	Hardoi
5.	3693	DIVYA CHANDRA	Civil Judge (Junior Div.)	Etawah
6.	3694	RABINS ALKA	Civil Judge (Junior Div.)	Balrampur
7.	3695	VIDISHA BHUSHAN	Civil Judge (Junior Div.)	Bhadohi at Gyanpur
8.	3696	PRASHANT SINGH	Nyayadhikari, Gram Nyayalaya	Sitapur-Sidhauli
9.	3697	SARFARAJ AHMAD	Registrar, Land Aqai, Rehab & Resettlement Auth.	Varanasi
10.	3698	ASHISHANAND	Addl. Civil Judge (Junior Div.)	Shahjahanpur
11.	3699	MOHD. FARHAN	Nyayadhikari, Gram Nyayalaya	Bulandshahar-Dibai
12.	3700	SAURABH ANAND	Civil Judge (Junior Div.)	Banda -Baberu
13.	3701	LALIT SINGH	Registrar, Land Aqai, Rehab & Resettlement Auth.	Kanpur Nagar
14.	3702	ASGAR ALI	Civil Judge (Junior Div.)	Shravasti at Bhinga
15.	3703	SHIVJI YADAV	Addl. Civil Judge (Junior Div.)	Ghazipur-Mohammadabad
16.	3704	NEHA RAJAN	Addl. Civil Judge (Junior Div.)	Jalaun at Orai
17.	3705	VIJAY LAXMI DEVI	Addl. Civil Judge (Junior Div.)	Lucknow
18.	3706	ABHISHEK SINGH	Civil Judge (Junior Div.)	Kasganj
19.	3708	MEHA	Judicial Magistrate	Bareilly
20.	3709	SAKSHAM SHEKHAR	Civil Judge (Junior Div.)	Shahjahanpur
21.	3710	PRATIBHA	Addl. Civil Judge (Junior Div.)	Lakhimpur Kheri
22.	3711	MEENAKSHI	Civil Judge (Junior Div.)	Bijnor
23.	3712	PRAVEEN KUMAR PRIYADARSHI	Addl. Civil Judge (Junior Div.)	Ballia
24.	3713	AMAR PRASAD	Civil Judge (Junior Div.)	Sultanpur
25.	3714	AVANTIKA TRIPATHI	Judicial Magistrate	Gorakhpur
26.	3715	PRIYANKA AZAD	Civil Judge (Junior Div.)	Amroha
27.	3716	ARUN SINGH RATHOUR	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
28.	3717	ASHISH SINGH	Civil Judge (Junior Div.)	Mathura
29.	3686	ALKA SINGH	Addl. Civil Judge (Junior Div.)	Mathura
30.	3718	PRAMOD KUMAR PAL	Civil Judge (Junior Div.)	Sultanpur
31.	3719	PRASHANT VERMA	Addl. Civil Judge (Junior Div.)	Mainpuri
32.	3720	MANJARI RAWAL	Civil Judge (Junior Div.)	Barabanki
33.	3721	PREETI BHASKER	Registrar, Land Aqai, Rehab & Resettlement Auth.	Jhansi
34.	3722	MITALI SONKAR	Addl. Civil Judge (Junior Div.)	Ghazipur
35.	3723	YASHARTH VIKRAM	Addl. Civil Judge (Junior Div.)	Ghazipur
36.	3724	HEMENDRA SINGH	Civil Judge (Junior Div.)	Bareilly
37.	3725	RAJAT PRAKASH SON	Civil Judge (Junior Div.)	Farukkhabad
38.	3726	SURABHI VERMA	Civil Judge (Junior Div.)	Balrampur
39.	3727	MALA KUMARI	Civil Judge (Junior Div.)	Raebareli
40.	3728	JAYATI	Addl. Civil Judge (Junior Div.)	Mainpuri
41.	3729	ASHUTOSH MANI	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
42.	3730	AKSHITA SINGH	Civil Judge (Junior Div.)	Sonbhadra
43.	3731	UDYAN KUMAR GAUTAM	Civil Judge (Junior Div.)	Bahraich
44.	3732	NEETIKA RAJPUT	Civil Judge (Junior Div.)	Bulandshahar
45.	3733	VERTIKA SHAILAT	Civil Judge (Junior Div.)	Moradabad
46.	3734	SHILPI SINGH	Addl. Civil Judge (Junior Div.)	Lakhimpur Kheri
47.	3735	PRIYANKA SARAN	Civil Judge (Junior Div.)	Saharanpur
48.	3736	ARUN KUMAR	Civil Judge (Junior Div.)	Hapur
49.	3737	YAGYESH KUMAR SONKAR	Nyayadhikari, Gram Nyayalaya	Lalitpur-Talbehat
50.	3738	NEPAL SINGH	Addl. Civil Judge (Junior Div.)	Auraiya-Vidhuna
51.	3739	ABHISHEK SINGH	Civil Judge (Junior Div.)	Firozabad
52.	3740	EKLAVYA SAROJ	Addl. Civil Judge (Junior Div.)	Azamgarh
53.	3741	GAURAV DEEP SINGH	Addl. Civil Judge (Junior Div.)	Hathras
54.	3742	RATN SHEKHAR NIRMAL	Civil Judge (Junior Div.)	Fatehpur
55.	3743	ADARSH KUMAR SINGH	Civil Judge (Junior Div.)	Rampur
56.	3744	UTKARSH SINGH	Addl. Civil Judge (Junior Div.)	Mau
57.	3439	SUSHRI SHIPRA SINGH	Addl. Civil Judge (Junior Div.)	Mau
58.	3745	SUSHRI NIDHI MADHAV KURIL	Civil Judge (Junior Div.)	Pratapgarh
59.	3746	ABHAY KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
60.	3747	ANKIT SINHA	Civil Judge (Junior Div.)	Azamgarh
61.	3748	VIBHAV CHANDRA	Civil Judge (Junior Div.)	Amroha-Hasanpur
62.	3749	SANGEETA GAUTAM	Civil Judge (Junior Div.)	Agra
63.	3751	SHALINI	Addl. Civil Judge (Junior Div.)	Allahabad
64.	3752	ANJALIKA PRIYADARSHINI	Addl. Civil Judge (Junior Div.)	Allahabad
65.	3753	SANDESH KUMAR PASWAN	Addl. Civil Judge (Junior Div.)	Ghazipur- Mohammadabad

List- 'B'

2 Days Advance Training on CIS 3.1 for Judicial Officers

List of CIS Master Trainers

For CIS Training on 13.01.2022 to 14.01.2022 at JTRI

1.	Sri Saif Ahmad Addl. Principal Judge, Family Court, Kanpur Nagar
2.	Sri Prashant Bilgaiyan Law Officer, UP Information Commission, Lucknow.
3.	Sri Kuldeep Singh-I C.J.M., Faizabad
4.	Sri Mritunjay Srivastava Civil Judge (S.D.), Shravasti